

SHRI RAJNATH SONKAR SHASTRI: The oppression of policy in Uttar Pradesh had reached its climax. Discrimination is being meted out to the people there. The Muslims, people belonging to the Scheduled Castes and Backward Classes are being tortured. When an Hon. Minister arrives at Mhow in Gajipur, the family of an M.L.A. is being insulted badly... (Interruptions) The Government should instruct the hon. Minister of Home Affairs to look into the matter so that at least such excesses are brought under control which are an open intrigue of the Uttar Pradesh Government.. (Interruptions)

SHRI SANTOSH KUMAR GANGWAR: The hon. Member has stated quite false things.. (Interruptions)

MR. SPEAKER: Please sit down. Why are you conducting the Question Hour without any reason? The issue which has already been raised should not be brought on record again?

SHRI SANTOSH KUMAR GANGWAR: Our statement should be recorded.

MR. SPEAKER: Without any reason minor issues should not be exaggerated... (Interruptions)

SHRI GURCHARAN SINGH GALIB (Ludhiana): Mr. Speaker, Sir, as you know, U.P. is a tarai area. Militancy is at its peak there. I want to cite an example. There is a family of pandit Gurbachan Lal. Since the people of Shri Gurbachan Lal killed Gen. Subesh Singh, the militants became hostile to him and wanted to harm him. But the militants abducted the brother and the son of Pandit Gurcharan Lal. There is a very rich Cheema family which has paper mills. In lieu of this act, they abducted Baldev Singh Cheema. They went to the police station and the administration also and enquired as to what was their faults because militants harass them and they have abducted his

son. They requested to return and release their son but the administration replied that it did not know who had kidnapped their son. When they asked as to what they do if the militants killed their sons, the administration replied that in that case they can take the dead-body of their son. The same thing happened. The following day, Shri Baldev Singh Cheema's son was killed although they repeatedly asked the D.I.G. and P.C. and the police administration to save their son because they had no fault. But nobody did anything. Especially they told that the Sikhs will meet the same fate if they live here. The Government of Uttar Pradesh should be warned that such situation is not created. Because all the landlords are Sikhs in particular and they are themselves being harassed continually by militants. The militants kill them and their people I request the Government to request the U.P. Government to make an enquiry of this case.

SHRI BALRAJ PASSI (Nainital): This case is related to my constituency. So, I want to say something about it..

MR. SPEAKER: This is not the Question Hour. It is not necessary for you to answer here.

SHRI BALRAJ PASSI: It is a conflict between two groups. It is their mutual enmity. This is a very old conflict...

MR. SPEAKER: I have already told you that it should not continue like that. Please sit down. I am speaking. You should understand it.

SHRI SNATOSH GANGWAR: Mr. Speaker, Sir... (interruptions)

MR. SPEAKER: We will together and discuss it. Nothing can be done here. I would inform them.

(Interruptions)

[English]

SHRI DWARAKA NATH DAS (Karimganj): Sir, Telegraph and Telephone systems in rural areas of Assam are not at all working satisfactorily particularly, in Barak valley. Small telephone exchanges serve only local needs but trunk calls are virtually impossible. In several cases telephones have been provided with local panchayats, but these remain totally useless for all practical purposes. Same is the case with telegraph which is also as useless as telephones in rural post offices, specially in barak valley. One telegram takes at least five days to reach its destination because it is delivered just like an ordinary letter.

So, I urge upon the Communication Ministry to look into the matter urgently.

SHRI SUKHENDU KHAN (Vishnupur): Sir, I want to raise the following matter of urgent public importance in this House.

There is a place known as Joyrambati which is adjacent to Sihar Gram Panchayat of Kotulpur Block under District Bankura. Joyrambati is the holy birth place of "Sree Sree Ma Sarada Devi."

A good number of tourists visit this place from various corners of the country. Even foreign tourists also visit this Holy place throughout the whole year. Keeping in view the importance of this place as a tourists attraction, the people of the areas are facing a lot of difficulties when any criminal case takes place in the area and the inhabitants of this Gram Panchayat area are to go to Kotulpur Police Station to inform the authorities which is at a distance of 13 Kms., from Joyrambati.

I, therefore, urge upon the Government to kindly provide the telephone facilities immediately so that the people of the area could contact the Police authorities in case

of any criminal offence taking place there. It may also be added that Deshra -Koalpara post office which is only 4 Kms from Joyrambati is equipped with this facility and there would not be any difficulty for Telecom Department to provide this facility there. Thank you.

PROF. UMMAREDDY VENKAT-ESWARLU (Tenali): Sir, this is a matter of urgent public importance. Minimum basic platform facilities are lacking at Modukuru railway station in Guntur district of Andhra Pradesh in South Central Railway Division. There is no railway platform at all at this station. Passengers, particularly women, children and old persons, are finding it very difficult to board the trains in the limited halting time. There were instances, when several passengers fell down both while boarding and alighting the trains, got injured and even lost life.

Several times the issue was represented to the railway authorities by the passenger public but to no avail. I too had brought this matter to the notice of hon. Minister of State for Railways and the Divisional Railway Manager, Vijayawada for considering the issue of raising the platforms at Modukuru railway station, but with no response. I urge upon the Government to kindly look into this urgent public inconvenience and arrange raising the platform immediately.

SHRI K. THULASIAH VANDAYAR (Thanjavur): Sir, in Tanjore, we have Baddy, Banana and Coconut Research Centre for the past 35 years. Tanjore is the largest paddy-growing centre in the South with nearly 14 lakhs of acres. With all this, we do not have an agricultural university in Tanjore which is long due. The Government must set up an agricultural university in Tanjore for the people's benevolence in Tanjore. With indigenous technology and native thinking, we can keep our country free from scientific